

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.428**

**IA/3275/ND/2023, IA/3798/ND/2023,  
IA/768/ND/2023, IN IB/812/ND/2021**

**IN THE MATTER OF:**

Sunila Chhabra	...	Applicant
Versus		
Metro concrete Private limited	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 20.03.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Roshan Kumar

For the Respondent : Adv. Anand M. Mishra, for R-4 in IA No. 3798 of 2023

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **24.04.2024**.

**Sd/-  
(Court Officer)**